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CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No: 822/93

CAMP: NAGPUR

Transfer Application No: --

DATE OF DECISION 16-9-93

Deepak Marotrao Nagraj

Petitioner

Me.M.M.Sudame

Advocate for the Petitioners

Versus

U.O.I. & Ors.

Respondent

Mr.R.Darda

Advocate for the Respondent(s)

GORAM:

The Hon'ble Shri Justice M.S.Deshpande, V.C.

The Hon'ble ~~Shri~~ Ms.Usha Savara, Member(A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

(M.S.DESHPANDE)  
VC

M

NS/

(3)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR

O.A.822/93

Deepak Marotrao Nagraj  
CPWD Quarter No.54,  
Type-II, Katol Road,  
Nagpur.

.. Applicant

-versus-

1. Union of India  
through  
Secretary,  
Ministry of Urban Developments  
Parliament Street,  
New Delhi.

2. Director of Estates,  
'C' Wing, 3rd Floor,  
Nirman Bhavan,  
New Delhi.

3. Assistant Estate Manager,  
Old High Court Building,  
Civil Lines, Nagpur.

.. Respondents

Coram: Hon'ble Shri Justice M-S.Deshpande  
Vice-Chairman

Hon'ble Ms.Usha Savara, Member(A)

Appearances:

1. Mr.M.M.Sudame  
Advocate for the  
Applicant.

2. Mr.R.Darda  
Advocate for the  
Respondents.

ORAL JUDGMENT:  
(Per M. S.Deshpande, V.C.)


Date:16-9-93

Heard Mr.M.M.Sudame for the applicant  
and Mr.R.Darda for the respondents. It is  
apparent that the applicant's request for  
compassionate appointment to the post of LDC  
was considered and rejected on 10-5-93. The  
applicant has accepted the post of Peon  
pursuant to letter dt. 9th September, 1993.

2. According to Mr.M.M.Sudame that was  
without prejudice to his claim for the post of  
LDC.

(u)

3. We find that the authority has considered the claim of the applicant and rejected it. In the circumstances we see no reason to interfere.  
Application dismissed.

  
(USHA SAVARA)  
M(A)

  
(M.S. DESHPANDE)  
V.C.

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